

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 07.02.2017.

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
 DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	CP 19/10
PETITION NUMBER	:	TP 20/16
NAME OF THE PETITIONER (S)	:	RAMENDRA APPAIAH
NAME OF THE RESPONDENT (S)	:	ZUSSAMEN PVT. LTD. & 10 OTHERS
UNDER SECTION	:	397/398

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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1.	PRIYANKA M.P. FOR POOVANNA & Co. 46563000	For Petitioner	<i>P</i>
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ORDER

Counsel for petitioner is present. None appeared for respondents. Counsel for petitioner is directed to serve notices on the respondents after collecting from the Registry.

Posted to 29-03-2017.

Member (T)

Member (T)